

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(20)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/40/2018

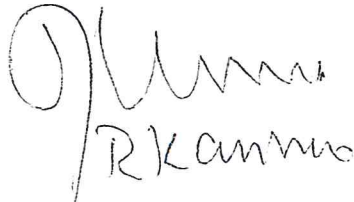
PETITION NUMBER : CP/34/2017

NAME OF THE PETITIONER : TUTICORIN ALKALI CHEMICALS & FERTILIZERS LTD.

NAME OF THE RESPONDENT : SEBI

UNDER SECTION :

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	R. Kamman	P.C.S. for Tuticorin Alkali chemicals & fertilizers Ltd.	 R. Kamman
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ORDER

Representative for the Applicant present and he is directed to file written submissions in the matter. Put up on 06.02.2018 at 10.30 A.M.

sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)